

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 104  
IA No. 285/JPR/2022  
IB No. 36/7/JPR/2018  
Under Section 7 of IBC, 2016

**In the matter of:**

**Gajraj Jain & Ors.**

**.... Financial Creditor/Applicant**

**Versus**

**Shiv Gyan Developers Pvt. Ltd.**

**...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

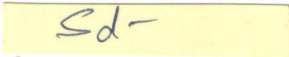
**Present Through Video Conferencing: -**


For the Applicant : Amrita Sarkar, Adv.

For the Respondent : Vartika Mehra, Adv.

**ORDER**

Heard Ms. Amrita Sarkar, Adv. appearing on behalf of the Petitioner/  
Financial Creditor and Ms. Vartika Mehra, Adv. appearing on behalf of the  
Respondent/ Corporate Debtor. List the matter on 01.06.2023.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 23, 2023.